

Shastri Bhawan, New Delhi,
Dated the 15th May, 2008**ORDER NO.39/2008**

Consequent upon de-merger of ILS cadre and creation of three different cadres, namely, legal adviser cadre, government advocate cadre and law officer cadre within ILS and the notification of the amended ILS Rules in Part II, Section 3, Sub-Section (i) of the Gazette Extraordinary on 10.5.2008 vide GSR No.358 (E), the new designations of the ILS officers w.e.f. 10.5.2008 are as follows:-

Legal Adviser Service cadre in the Main and Branch Secretariats:-

Post	Grade	Scale of pay
Joint Secretary and Legal Adviser	Grade I	Rs.18,400-22,400/-
Additional Legal Adviser	Grade II	Rs.14,300-18,300/-
Deputy Legal Adviser	Grade III	Rs.12,000-16,500/-
Assistant Legal Adviser	Grade IV	Rs.10,000-15,200/-

Law Officer Service cadre in the Law Commission of India:-

Post	Grade	Scale of pay
Joint Secretary and Law Officer	Grade I	Rs.18,400-22,400/-
Additional Law Officer	Grade II	Rs.14,300-18,300/-
Deputy Law Officer	Grade III	Rs.12,000-16,500/-
Assistant Law Officer	Grade IV	Rs.10,000-15,200/-

Government Advocate Service cadre in the Central Agency Section and Branch Secretariats in Mumbai and Kolkata:-

Post	Grade	Scale of pay
Senior Government Advocate	Grade I	Rs.18,400-22,400/-
Additional Government Advocate	Grade II	Rs.14,300-18,300/-
Deputy Government Advocate	Grade III	Rs.12,000-16,500/-
Assistant Government Advocate	Grade IV	Rs.10,000-15,200/-

Nirmal Singh
(Nirmal Singh)
Director (Estt.)

- All officers of the Department of Legal Affairs.
- PS to MLJ/PS to MSLJ/PPS to Law Secretary/PS to AS/PS to JS(A)/PA to CVO/PA to US(A)/PA to US(E)/PA to US(J)/CPIO.
- Branch Secretariats- Mumbai, Kolkata, Bangalore & Chennai of the Department of Legal Affairs.
- Law Commission of India/Central Agency Section.
- All Sections/Units/Cells of the Main Secretariat.
- NIC, D/o Legal Affairs with the request to hoist this on this Ministry's Website.